

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3509
ANSWERED ON:19.03.2013
ASSISTANCE FOR FAMINE
Ahir Shri Hansraj Gangaram

Will the Minister of AGRICULTURE be pleased to state:

- (a): whether the Union Government has constituted any high powered Committee to provide relief to the States affected by famine conditions in the country;
- (b): if so, the details thereof along with the functioning and regulation of the said Committee;
- (c): whether the said Committee has constituted any investigating Committee for examining and study of famine conditions of various States;
- (d): if so, the salient features of the study and the main recommendations made by the said Committee; and
- (e): the financial assistance provided by the Government to various States on the basis of the recommendations made by the said Committee?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (e): Government of India has in place a High Level Committee (HLC) to approve central assistance from National Disaster Response Fund (NDRF) to State in the wake of natural calamities. Union Agriculture Minister, Union Home Minister, Union Finance Minister and Deputy Chairman, Planning Commission are the members of the HLC.

Approval of Central assistance from NDRF is based on recommendations of Inter-Ministerial Group (IMG) which, inter-alia, takes into consideration the report of Inter-Ministerial Central Team (IMCT) that visit States to assess losses/damages in the wake of natural calamities.